

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 1 of 2014
in DFR No. 2492 of 2013**

Dated : 2nd January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Vidarbha Industries Association

... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Chinmoy Pradip Sharma
Mr. Sayan Ray**

ORDER

IA No. 1 of 2014

(Appl. seeking leave to file Appeal)

Heard the learned counsel for the Applicant.

The Application is allowed.

The Registry is directed to number the Appeal and post for
Admission on **07.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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